

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. C.P.(IB)-1200(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Omkara Assets Reconstruction Private
Limited**

V/s

Alok Pathak

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain appeared for the Resolution Professional. AP Steenson a/w Prachi Rungta and Shivam Laturiya appeared for the Respondent. List the matter on **13.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)